

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 117 of 2013**

**Dated : 23<sup>rd</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**DNH Power Distribution Company Ltd. .... Appellant(s)**

**Versus**

**Joint Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Varun Pathak with  
Mr. Anish Garg (Rep) for JERC**

**ORDER**

Mr. Varun Pathak, the learned counsel undertakes to file Vakalatnama on behalf of the Joint Commission and seeks some time to file the Written Submissions. Accordingly, he is directed to file the same on or before 03.10.2013 after serving copy on the other side.

Post the matter for Reporting Compliance and for further submissions on **04.10.2013**.

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs